

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SHYAM INDOFAB PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>SHYAM INDOFAB PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor	19/01/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17299DL2012PTC251684
5. u	Address of the registered office and principal office (if any) of corporate debtor	1212A, CHIRANJIV TOWER 43, NEHRU PLACE, New Delhi, India, 110019
6.	Insolvency commencement date in respect of corporate debtor	27.08.2024 (Copy of the order received on 28.08.2024)
7.	Estimated date of closure of insolvency resolution process	23.02.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Jagdish Kumar IBBI/IPA-001/IP-P00671/2017-2018/11143
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B56, Wallfort City, Bhatagaon, Ring Road No.1 ,Raipur, Chhattisgarh ,492001 Email- Jkparulkar.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Top Floor,581,Sector-27,Gurgaon, 122001 Email- shyam.indo@truproinsolvency.com
11.	Last date for submission of claims	11.09.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Not applicable

Notice is hereby given that the National Company Law Tribunal, New Delhi bench court no. IV has ordered the commencement of a corporate insolvency resolution process of the Shyam Indofab Private Limited on **27.08.2024** (Copy of order received on 28.08.2024).

The creditors of Shyam Indofab Private Limited are hereby called upon to submit their claims with proof on or before **11.09.2024** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.08.2024

Place : Raipur.



Ca. Jagdish Kumar,  
Interim resolution professional,  
Regd. no.: IBBI/IPA-001/IP-P00671/2017-18/11143  
Communication Email ID: **shyam.indo@truproinsolvency.com**  
Regd. Add: House no: B-56, Wallfort City, Bhatagona, Ring Road No. 1, Raipur, Chhattisgarh – 492013  
AFA Valid till 18.10.24  
Regd. Email ID: jkparulkar.ip@gmail.com